

**HIGH COURT AT CALCUTTA  
APPELLATE SIDE**

**NOTICE**

**Date: 01.06.2020.**

Notifications from time to time have been issued for information of all concerned that normal functioning of Hon'ble High Court, Calcutta, its Circuit Benches, West Bengal Judicial Academy and the subordinate courts have been kept suspended w.e.f 25.03.2020 due to COVID 19 (Corona Virus Disease) - the latest of which having been issued extending the term of such suspension till 08.06.2020, as also the holding of Courts through video conferencing on different dates during such period for taking up very urgent matters only.

Taking stock of some conspicuous recent developments, restoration of normal functioning of Court has been under active consideration of the Hon'ble Court.

Hence, all the members of Officers and Staff of High Court, Calcutta are hereby directed to keep themselves prepared to join office forthwith, as and when they will be asked to do so. In the event of non-availability of transport for to and fro journey in respect of official duties, till the public transport system is regularised, High Court Authority will provide transport service from certain points that will cater the commutation facility pertaining to such employees.

Accordingly, all the Officers and staff of this Hon'ble Court are informed that they are required to remain present for the official duty as may be entrusted upon them.

Furthermore, for administrative convenience, the services of the officers and staff booked for duty on any given day, under the system cited above, may be utilised even beyond their present place of posting.

At the same time, all the Officers and Staff are directed to keep contact with the respective departmental heads, and to consult the official website of this Hon'ble Court, so as to remain updated about the developments in this regard.

Sd/-

**Registrar General.**